

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-532
CP-106/241-242/ND/2023

IN THE MATTER OF:

Sh. Rakesh Jain & Anr.

....Applicant

Vs.

MCJ Multipack Private Limited & Ors. {15}

.....Respondent

SECTION

U/s 241-242

Order delivered on 13.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Bharat Arora, Mr. Hardik Nagpal, Advs.

For the Respondent : Mr. Ashutosh Gupta, Mr. Gaurav Rana, Mr. Ajitesh
Kumar, Advs. for R 2-R 12

ORDER

Due to paucity of time, the matter is listed on **04.10.2023**.

**S/d-
(Court Officer)**